

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 122**

**CP No.8/Chd/Hry/2021**

**IN THE MATTER OF:**

**Rahul Tripathi**

...

**Petitioner**

**Versus**

**Birchford Labs Pvt. Ltd.**

...

**Respondent**

**Under Section: 271 r/w 272, CA 2013**

**Order delivered on 05.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.08.2024.

Sd/-

**Court Officer**